

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 156 of 2013**

**Dated : 29<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Simran Wind Project Pvt. Ltd. & Ors. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ..Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1  
Mr. Pawan Upadhyay  
Mr. Kaustuv P. Pathak for R-2

**ORDER**

The Learned Counsel for the Appellant will be filing the Rejoinder during the course of the day.

Post the matter for hearing on **15.11.2013**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**